

**HIGH COURT OF JUDICATURE AT HYDERABAD FOR THE STATE OF  
TELANGANA AND THE STATE OF ANDHRA PRADESH.**

**ABSTRACT**

**HOLIDAYS** – Declaration of General Holiday on Tuesday the 19<sup>th</sup> August, 2014 to the Subordinate Courts, Tribunals and the Offices which are under control of the High Court of Judicature at Hyderabad, in the Districts of Telangana State – **NOTIFIED**.

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**ROC.NO.1769/SO-1/2014**

**DATED:14.08.2014**

**NOTIFICATION NO.17/SO/2014**

Read: High Court's Notification Nos. 43/SO/2014, dt.17.12.2013.

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In partial modification of the Notification read above, the High Court of Judicature at Hyderabad for the State of Telangana and the State of Andhra Pradesh hereby notifies a General Holiday on **Tuesday the 19<sup>th</sup> August, 2014** to the Subordinate Courts, Tribunals and the Offices which are under control of the High Court of Judicature at Hyderabad, in the Districts of Telangana State in view of the **Intensive Household Survey**.

  
**REGISTRAR GENERAL**

To

- 1) The Prl. Secretary to the Hon'ble the Chief Justice.  
(With a request to place the notification before the Hon'ble the Chief Justice for His Lordship's kind perusal)
- 2) All the P.Ss to the Hon'ble Judges (with a request to place the notification before the Hon'ble Judges for their Lordships' kind perusal)
- 3) All the Registrars, High Court of Judicature at Hyderabad.
- 4) All the Unit Heads in the State.
- 5) All the Officers, High Court of Judicature at Hyderabad.
- 6) All the Section Heads, High Court of Judicature at Hyderabad.
- 7) The Chief Judges, City Civil Court and City Small Causes Court, Hyderabad.
- 8) The Metropolitan Sessions Judge, Hyderabad, Vijayawada and Visakhapatnam
- 9) The Director, A.P.Judicial Academy, Secunderabad.
- 10)The Member Secretary, A.P. State Legal Services Authority, Hyderabad.
- 11)The Secretary, A.P. H.C. Legal Service Committee, Hyderabad.
- 12)The Advocate General, State of Telangana, Hyderabad.
- 13)The Advocate General, State of Andhra Pradesh, Hyderabad.
- 14)The Chairman, Industrial Tribunals (I, II & Addl.), Hyderabad.

- 15)The Special Judge for Economic Offences, Hyderabad.
- 16)The Special Judge for Essential Commodities Act, Hyderabad.
- 17)The Special Judge for Trial of CBI Cases, Hyderabad and Visakhapatnam.
- 18)The Chairman, Tribunal for Disciplinary Proceedings, Hyderabad.
- 19)The Chairman, Sales Tax Appellate Tribunal, Hyderabad.
- 20)The Presiding Officers, Labour Courts at Hyderabad, I, II,& III,  
Visakhapatnam, Guntur, Ananthapur, Warangal, & Godavari Khani.
- 21)The Presiding Officer, State Transport Appellate Tribunal, Hyderabad.
- 22)The Chairman, Co-operative Tribunal, Hyderabad and Vijayawada.
- 23)The Presiding Officer, Wakf Tribunal, City Civil Court Compound,  
Hyderabad.
- 24)The Secretary to Governor of A.P., Hyderabad.
- 25)The Chief Secretary to Government of Telangana, Hyderabad.
- 26)The Chief Secretary to Government of Andhra Pradesh, Hyderabad.
- 27)The Secretary to Govt., Law (L.A & J-Home Courts) Dept., Government of  
Telangana, Hyderabad.
- 28)The Registrar, Supreme Court of India, New Delhi.
- 29)The Registrar, All High Courts in India.
- 30)The Registrar Railway Claims Tribunal, Hyderabad.
- 31)The Registrar, Income Tax Tribunal, Hyderabad.
- 32)The Registrar, A.P. Administrative Tribunal, Hyderabad.
- 33)The Registrar, A.P. Lokayukta, Hyderabad.
- 34)The Registrar, State Consumers Redressal Forum, Hyderabad.
- 35) The Secretary, Bar Council of A.P., Hyderabad.
- 36) The Accountant General, Andhra Pradesh, Hyderabad
- 37) The Public Prosecutor, High Court of Judicature at Hyderabad.
- 38) The Administrator, Government Pleaders, Hyderabad.
- 39) The Administrator General & Official Trustee at High Court  
Buildings, Hyderabad.
- 40) The Registrar, Special Court under the A.P. Land Grabbing Prohibition Act,  
Hyderabad.
- 41) The Registrar, Special Court under the A.P. Electricity (Amendment) Act –2000,  
Sec'bad.
- 42) The Director of Prosecutions, Hyderabad.
- 43) The Commissioner of Printing Stationery & Stores Purchase, Government  
Central Press, Chanchalguda, Hyderabad (For Publication in the Gazette Urgently)
- 44) The President, A.P. Judicial Officer's Association, Hyderabad.
- 45) The President, A.P.High Court Service Association, High Court of A.P.,  
Hyderabad.
- 46) The President, A.P. High Court Advocates' Association, High  
Court Buildings, Hyderabad.
- 47) The Secretary, Advocates Clerks Association, High Court of A.P., Hyderabad.
- 48) The Secretary, A.P. State Judicial Employees Association, Criminal Courts  
Compounds, Red Hills, Nampally, Hyderabad.
- 49) The General Secretary, A.P. Judicial Class IV Employee's Association,  
c/o District Court, Chittoor.
- 50) The Secretary to Government, Home(Courts) Department, Hyderabad.
- 51) The Director, A. P. Judicial Academy, Secunderabad.
- 52) The Commissioner, Information & Public Relations, Hyderabad.  
(with a request to publish the notification in all local dailies)
- 53) The Director, All India Radio, Public Gardens, Hyderabad
- 54) The Director, Doordarshan Kendra, Ramanthpur, Hyderabad. } With a request for making  
necessary announcement
- 57) The Editors, Eenadu, Deccan Chronical, Sia-sat, Sakshi }  
Andhra Jyothi, Vaartha, The Hindu & Indian Express. } For publication in  
the News paper
- 58) The Overseer, High Court of A.P., Hyderabad.
- 59) SPARE.